Self appraisal report for Year (2023-24)

Auditor Agency: Virender Kumar Bharti(Indian Institute of Mass Communication)

Ministry Name: Ministry of Finance

Department Name: Department of Financial Services

Public Authority Name: Pension Fund Regulatory and Development Authority

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
1	Organisation and Function							
1.1	Particulars of its organisation, functions a	nd duties[Section	on 4(1)(b)((i)]				
1.1.1	Name and address of the Organization	Fully Met	1.28	1.28	https://www.prda.org.in/index1.cshtml?lsic=218	,	1.28	Okay
1.1.2	Head of the organization	Fully Met	1.28	1.28	https://www.p rda.org.in/inde x1.cshtml?lsic =1757	,	1.28	Okay
1.1.3	Vision, Mission and Key objectives	Fully Met	1.28	1.28	https://www.prda.org.in/writereaddata/links/subscriberclarter1_compressedcde06104-b1ac-4127-8b68-7761c9aa508.pdf	n	1.28	Okay
1.1.4	Function and duties	Fully Met	1.28	1.28	https://www.p rda.org.in/mya uth/admin/sho	a	1.28	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					wimg.cshtml?l D=1017			
1.1.5	Organization Chart	Fully Met	1.28	1.28	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?! D=2926	n I	1.28	Okay
1.1.6	Any other details-the genesis, inception, formation of the department and the HoDs from time to time as well as the committees/ Commissions constituted from time to time have been dealt	Fully Met	1.28	1.28	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?! D=3017	a I	1.28	Okay
1.2	Power and duties of its officers and employee	s[Section 4	(1) (b)(ii)]					
1.2.1	Powers and duties of officers (administrative, financial and judicial)	Fully Met	1.54	1.54	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=1018	n	1.54	Okay
1.2.2	Power and duties of other employees	Fully Met	1.54	1.54	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=716	n n	1.54	Okay
1.2.3	Rules/ orders under which powers and duty are derived and	Fully Met	1.54	1.54	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=716	n	1.54	Okay
1.2.4	Exercised	Fully Met	1.54	1.54	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?	n	1.54	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
1.2.5	Work allocation	Fully Met	1.54	1.54	D=716 https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?I D=2925		1.54	Okay
1.3	Procedure followed in decision making proce	ss [Section 4	4(1)(b)(iii)]				
1.3.1	Process of decision making Identify key decision making points	Fully Met	1.54	1.54	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?I D=2211		1.54	Okay
1.3.2	Final decision making authority	Fully Met	1.54	1.54	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?I D=2211		1.54	Okay
1.3.3	Related provisions, acts, rules etc.	Fully Met	1.54	1.54	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?I D=2132		1.54	Okay
1.3.4	Time limit for taking a decisions, if any	Fully Met	1.54	1.54	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=2211		1.54	Okay
1.3.5	Channel of supervision and accountability	Fully Met	1.54	1.54	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?I D=2211		1.54	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
1.4	Norms for discharge of functions[Section 4(1)(b)(iv)]			·	, ,	'	
1.4.1	Nature of functions/ services offered	Fully Met	1.54	1.54	https://www.pr rda.org.in/inde x1.cshtml?lsic =69	9	1.54	Okay
1.4.2	Norms/ standards for functions/ service delivery	Fully Met	1.54	1.54	https://www.pr rda.org.in/inde x1.cshtml?lsic =69)	1.54	Okay
1.4.3	Process by which these services can be accessed	Fully Met	1.54	1.54	https://www.pi rda.org.in/inde x1.cshtml?lsic =69	9	1.54	Okay
1.4.4	Time-limit for achieving the targets	Fully Met	1.54	1.54	https://www.pr rda.org.in/inde x1.cshtml?lsic =69	9	1.54	Okay
1.4.5	Process of redress of grievances	Fully Met	1.54	1.54	https://www.pr rda.org.in/inde x1.cshtml?lsic =177	9	1.54	Okay
1.5	Rules, regulations, instructions manual and r	ecords for d	ischargin	g function	s[Section 4(1)	(b)(v)]		
1.5.1	Title and nature of the record/ manual /instruction.	Fully Met	1.92	1.92	https://www.pr rda.org.in/inde x1.cshtml?lsic =69	9	1.92	Okay
1.5.2	List of Rules, regulations, instructions manuals and records.	Fully Met	1.92	1.92	https://www.pi rda.org.in/inde x1.cshtml?lsic =69	9	1.92	Okay
1.5.3	Acts/ Rules manuals etc.	Fully Met	1.92	1.92	https://www.pt	,	1.92	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					x1.cshtml?lsic =69			
1.5.4	Transfer policy and transfer orders	Not Applica	ble0	0	empty	Not Applica	ble0	Okay
1.6	Categories of documents held by the author	ority under its o	ontrol[Se	ection 4(1)	(b) (vi)]			
1.6.1	Categories of documents	Fully Met	3.85	3.85	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=1022	a o	3.85	Okay
1.6.2	Custodian of documents/categories	Fully Met	3.85	3.85	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=1022		3.85	Okay
1.7	Boards, Councils, Committees and other E							
1.7.1	Name of Boards, Council, Committee etc.	Fully Met	0.96	0.96	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=3017	a o	0.96	Okay
1.7.2	Composition	Fully Met	0.96	0.96	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=3017	a 0	0.96	Okay
1.7.3	Dates from which constituted	Fully Met	0.96	0.96	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=3017	a o	0.96	Okay
1.7.4	Term/ Tenure	Fully Met	0.96	0.96	https://www.pt		0.96	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					uth/admin/sho wimg.cshtml?l D=3017			
1.7.5	Powers and functions	Fully Met	0.96	0.96	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=517	n n	0.96	Okay
1.7.6	Whether their meetings are open to the public?	Fully Met	0.96	0.96	https://www.pf rda.org.in/inde x1.cshtml?lsid =1113		0.96	Okay
1.7.7	Whether the minutes of the meetings are open to the public?	Fully Met	0.96	0.96	https://www.pf rda.org.in/inde x1.cshtml?lsid =1113		0.96	Okay
1.7.8	Place where the minutes if open to the public are available?	Fully Met	0.96	0.96	https://www.pf rda.org.in/inde x1.cshtml?lsid =1113		0.96	Okay
1.8	Directory of officers and employees[Section 4	(1) (b) (ix)	1					
1.8.1	Name and designation	Fully Met	3.85	3.85	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=3018	n n	3.85	Okay
1.8.2	Telephone , fax and email ID	Fully Met	3.85	3.85	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=3018		3.85	Okay
1.9	Monthly Remuneration received by officers &	employee	s including	system of	compensation	n[Section 4	(1) (b) (x)]	

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
1.9.1	List of employees with Gross monthly remuneration	Fully Met	3.85	3.85	https://www.pr rda.org.in/mya uth/admin/sho wimg.cshtml? D=2567	a O	3.85	Okay
1.9.2	System of compensation as provided in its regulations	Fully Met	3.85	3.85	https://www.prda.org.in/myauth/admin/showimg.cshtml?	a O	3.85	Okay
1.10	Name, designation and other particulars of pu	ublic informa	ation offic	ers[Sectio	n 4(1) (b) (xvi)]		
1.10.1	Name and designation of the public information officer (PIO), Assistant Public Information officer (APIO) & Appellate Authority	Fully Met	3.85	3.85	https://www.prda.org.in/myauth/admin/showimg.cshtml?	a)	3.85	Okay
1.10.2	Address, telephone numbers and email ID of each designated official.	Fully Met	3.85	3.85	https://www.prda.org.in/myauth/admin/showimg.cshtml?	a O	3.85	Okay
1.11	No. Of employees against whom Disciplinary	action has k	een prop	osed/ take	n(Section 4(2))		
1.11.1	No. of employees against whom disciplinary action has been (i) Pending for Minor penalty or major penalty proceedings	Fully Met	3.85	3.85	https://www.pr rda.org.in/mya uth/admin/sho wimg.cshtml? D=3020	f Fully Met	3.85	Okay
1.11.2	(ii) Finalised for Minor penalty or major penalty proceedings	Fully Met	3.85	3.85	https://www.p rda.org.in/mya uth/admin/sho wimg.cshtml? D=3020	a)	3.85	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark			Auditor Marks	Auditor Remarks/URL
1.12	Programmes to advance understanding of RT	(Section 26)						
1.12.1	Educational programmes	Fully Met	1.92	1.92	educational program on RTI are now part of training programs		1.92	Okay
1.12.2	Efforts to encourage public authority to participate in these programmes	Fully Met	1.92	1.92	educational program on RTI are now part of training programs		1.92	Okay
1.12.3	Training of CPIO/APIO	Fully Met	1.92	1.92	CPIO / CAPIO has attended training on RTI related matters.	Fully Met	1.92	Okay
1.12.4	Update & publish guidelines on RTI by the Public Authorities concerned	Fully Met	1.92	1.92	https://www.pf rda.org.in/inde x1.cshtml?lsid =404	,	1.92	Okay
1.13	Transfer policy and transfer orders[F No. 1/6/2	2011- IR dt. 15	4.2013					
1.13.1	Transfer Policy And Transfer Orders[F No. 1/6/2011- IR Dt. 15.4.2013]	Not Applicable	90	0	empty	Not Applicable	0	Okay
Total			90	90		90	90	
2	Budget and Programme							
2.1	Budget allocated to each agency including all 4(1)(b)(xi)]	plans, propos	sed exp	enditure a	nd reports on	disbursement	s made e	etc.[Section
2.1.1	Total Budget for the public authority	Fully Met	10	10.00	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?I D=2615		10.00	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark			Auditor Marks	Auditor Remarks/URL
2.1.2	Budget for each agency and plan & programmes	Fully Met	10	10.00	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=2615	1	10.00	Okay
2.1.3	Proposed expenditures	Fully Met	10	10.00	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=2615	ı	10.00	Okay
2.1.4	Revised budget for each agency, if any	Fully Met	10	10.00	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=2615	1	10.00	Okay
2.1.5	Report on disbursements made and place where the related reports are available	Fully Met	10	10.00	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=2615	ı	10.00	Okay
2.2	Foreign and domestic tours(F.No. 1/8/2012- IR	dt. 11.9.2012)					
2.2.1	Budget	Not Applicabl	e0	0	empty	Not Applicable	0:	Okay
2.2.2	Foreign and domestic Tours by ministries and officials of the rank of Joint Secretary to the Government and above, as well as the heads of the Department (a) Places visited, (b) The period of visit, (c) The number of members in the official delegation, (d) Expenditure on the visit	Not Applicabl	e0	0	empty	Not Applicable	90	Okay
2.2.3	Information related to procurements- (a) Notice/tender enquires, and corrigenda if any thereon, (b) Details of the bids awarded comprising the names of the suppliers of goods/	Not Applicabl	e0	0	empty	Not Applicable	0	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
	services being procured, (c) The works contracts concluded – in any such combination of the above-and, (d) The rate/ rates and the total amount at which such procurement or works contract is to be executed.							
2.3	Manner of execution of subsidy programme [Section 4(i)(b)(xii)]					
2.3.1	Name of the programme of activity	Fully Met	6.25	6.25	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=2951	a a	6.25	Okay
2.3.2	Objective of the programme	Fully Met	6.25	6.25	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=2951	a a	6.25	Okay
2.3.3	Procedure to avail benefits	Fully Met	6.25	6.25	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=2951	a a	6.25	Okay
2.3.4	Duration of the programme/ scheme	Fully Met	6.25	6.25	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=2951	a a	6.25	Okay
2.3.5	Physical and financial targets of the programme	Fully Met	6.25	6.25	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=2951	a a	6.25	Okay
2.3.6	Nature/ scale of subsidy /amount allotted	Fully Met	6.25	6.25	https://www.pt	Fully Met	6.25	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark			Auditor Marks	Auditor Remarks/URL
					rda.org.in/mya uth/admin/sho wimg.cshtml? D=2951			
2.3.7	Eligibility criteria for grant of subsidy	Fully Met	6.25	6.25	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=2951	1	6.25	Okay
2.3.8	Details of beneficiaries of subsidy programme (number, profile etc)	Fully Met	6.25	6.25	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=2951	1	6.25	Okay
2.4	Discretionary and non-discretionary grants [F	No. 1/6/2011	-IR dt. 1	5.04.2013]				
2.4.1	Discretionary and non-discretionary grants/ allocations to State Govt./ NGOs/other institutions	Fully Met	25	25.00	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=2930	ı	25.00	Okay
2.4.2	Annual accounts of all legal entities who are provided grants by public authorities	Not Applicable	e0	0	empty	Not Applicable	0	Okay
2.5	Particulars of recipients of concessions, perm	its of authoriz	zations	granted by	the public au	thority[Sectio	n 4(1) (b)	(xiii)]
2.5.1	Concessions, permits or authorizations granted by public authority	Fully Met	25	25.00	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=2930	ı	25.00	Okay
2.5.2	For each concessions, permit or authorization granted - (a) Eligibility criteria, (b) Procedure for getting the concession/ grant and/ or permits of authorizations, (c) Name and address of the	Fully Met	25	25.00	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?	ı	25.00	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark			Auditor Marks	Auditor Remarks/URL
	recipients given concessions/ permits or authorizations, (d) Date of award of concessions/ permits of authorizations				D=2930			
2.6	CAG & PAC paras [F No. 1/6/2011- IR dt. 15.4.2	2013]						
2.6.1	CAG and PAC paras and the action taken reports (ATRs) after these have been laid on the table of both houses of the parliament.	Fully Met	50	50.00	https://www.pf rda.org.in/inde x1.cshtml?lsid =65		50.00	Okay
Total			225	225		225	225	
3	Publicity Band Public interface							
3.1	Particulars for any arrangement for consultati formulation of policy or implementation there	•		•		•	elation to	o the
3.1.1	Relevant Acts, Rules, Forms and other documents which are normally accessed by citizens	Fully Met	12.5	12.50	https://www.pf rda.org.in/inde x1.cshtml?lsid =69		12.50	Okay
3.1.2	Arrangements for consultation with or representation by - (a) Members of the public in policy formulation/ policy implementation, (b) Day & time allotted for visitors,(c) Contact details of Information & Facilitation Counter (IFC) to provide publications frequently sought by RTI applicants	Not Applicable	0	0	empty	Not Applicable	0	Okay
3.1.3	Public- private partnerships (PPP)- Details of Special Purpose Vehicle (SPV), if any	Not Applicable	0	0	empty	Not Applicable	0	Okay
3.1.4	Public- private partnerships (PPP)- Detailed project reports (DPRs)	Not Applicable	0	0	empty	Not Applicable	0	Okay
3.1.5	Public- private partnerships (PPP)- Concession agreements.	Not Applicable	0	0	empty	Not Applicable	0	Okay
3.1.6	Public- private partnerships (PPP)- Operation and maintenance manuals	Not Applicable	0	0	empty	Not Applicable	0	Okay
3.1.7	Public- private partnerships (PPP) - Other	Not Applicable	0	0	empty	Not Applicable	0	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks		Auditor Marks	Auditor Remarks/URL
	documents generated as part of the implementation of the PPP							
3.1.8	Public- private partnerships (PPP) - Information relating to fees, tolls, or the other kinds of revenues that may be collected under authorisation from the government	Not Applicable	e0	0	empty	Not Applicable	0	Okay
3.1.9	Public- private partnerships (PPP) -Information relating to outputs and outcomes	Not Applicable	e0	0	empty	Not Applicable	0	Okay
3.1.10	Public- private partnerships (PPP) - The process of the selection of the private sector party (concessionaire etc.)	Not Applicable	e0	0	empty	Not Applicable	0	Okay
3.1.11	Public- private partnerships (PPP) - All payment made under the PPP project	Not Applicable	9 0	0	empty	Not Applicable	0	Okay
3.2	Are the details of policies / decisions, which a	ffect public, i	nforme	to them[S	Section 4(1) (c]		
3.2.1	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive - Policy decisions/ legislations taken in the previous one year		e0	0	empty	Not Applicable	0	Okay
3.2.2	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive - Outline the Public consultation process		e0	0	empty	Not Applicable	0	Okay
3.2.3	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive- Outline the arrangement for consultation before formulation of policy			0	empty	Not Applicable		Okay
3.3	Dissemination of information widely and in su						_	
3.3.1	Use of the most effective means of communication - Internet (website)	Fully Met	50	50.00	https://www.pf rda.org.in/inde x1.cshtml?lsid)	50.00	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark			Auditor Marks	Auditor Remarks/URL
					=15			
3.4	Form of accessibility of information manual/ h	andbook[Sect	ion 4(1)(b)]				
3.4.1	Information manual/handbook available in Electronic format	Fully Met	25	25.00	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?I D=2386	,	25.00	Okay
3.4.2	Information manual/handbook available in Printed format	Fully Met	25	25.00	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?I D=2386		25.00	Okay
3.5	Whether information manual/ handbook availa	ble free of cos	st or no	t [Section	4(1)(b)]			
3.5.1	List of materials available Free of cost	Fully Met	25	25.00	https://www.pf rda.org.in/inde x1.cshtml?lsid =666		25.00	Okay
3.5.2	List of materials available At a reasonable cost of the medium	Not Applicable	0	0	empty	Not Applicable	0	Okay
Total			138	138		138	138	
4	E-Governance							
4.1	Language in which Information Manual/Handb	ook Available	[F No.	1/6/2011-IF	R dt. 15.4.2013]			
4.1.1	9 9		14.29	14.29	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?I D=2386	Fully Met	14.29	Okay
4.1.2		,	14.29	14.29	https://www.pf rda.org.in/inde x1.cshtml?lsid =69		14.29	Okay
4.2	When was the information Manual/Handbook I	ast updated?[F No. 1	/6/2011-IR	dt 15.4.2013]			

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
4.2.1	Last date of Annual updation	Fully Met	28.57	28.57	https://www.pf rda.org.in/inde x1.cshtml?lsic =1716	Fully Met	28.57	Okay
4.3	Information available in electronic form[Section	on 4(1)(b)(xi	v)]					
4.3.1	Details of information available in electronic form	Fully Met	9.52	9.52	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=1030	a 0	9.52	Okay
4.3.2	Name/ title of the document/record/ other information	Fully Met	9.52	9.52	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=1030	a 0	9.52	Okay
4.3.3	Location where available	Fully Met	9.52	9.52	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=1030	a)	9.52	Okay
4.4	Particulars of facilities available to citizen for	obtaining ir	nformatio	n[Section 4	l(1)(b)(xv)]			
4.4.1	Name & location of the faculty	Fully Met	7.14	7.14	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=1031	a o	7.14	Okay
4.4.2	Details of information made available	Fully Met	7.14	7.14	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=1031	a o	7.14	Okay
4.4.3	Working hours of the facility	Fully Met	7.14	7.14	https://www.pt	Fully Met	7.14	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Category	Auditor Marks	Auditor Remarks/URL
					rda.org.in/mya uth/admin/sho wimg.cshtml?l D=1031			
4.4.4	Contact person & contact details (Phone, fax email)	Fully Met	7.14	7.14	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?I D=1031		7.14	Okay
4.5	Such other information as may be prescribed	under Section	4(i) (b)	(xvii)				
4.5.1	Grievance redressal mechanism	Fully Met	3.57	3.57	https://www.pf rda.org.in/inde x1.cshtml?lsid =177	,	3.57	Okay
4.5.2	Details of applications received under RTI and information provided	Fully Met	3.57	3.57	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?I D=2996		3.57	Okay
4.5.3	List of completed schemes/ projects/ Programmes	Not Applicable	0	0	empty	Not Applicable	0	Okay
4.5.4	List of schemes/ projects/ programme underway	Not Applicable	eO	0	empty	Not Applicable	0	Okay
4.5.5	Details of all contracts entered into including name of the contractor, amount of contract and period of completion of contract	Not Applicable	eO	0	empty	Not Applicable	0	Okay
4.5.6	Annual Report	Fully Met	3.57	3.57	https://www.pf rda.org.in/inde x1.cshtml?lsid =65	,	3.57	Okay
4.5.7	Frequently Asked Question (FAQs)	Fully Met	3.57	3.57	https://www.pf rda.org.in/inde x1.cshtml?lsid	,	3.57	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					=246			
4.5.8	Any other information such as - (a) Citizen's Charter, (b) Result Framework Document (RFD), (c) Six monthly reports on the , (d) Performance against the benchmarks set in the Citizen's Charter	Fully Met	3.57	3.57	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=2977	n n	3.57	Okay
4.6	Receipt & Disposal of RTI applications & appe	eals [F.No 1/	6/2011-IR	dt. 15.04.2	2013]			
4.6.1	Details of applications received and disposed	Fully Met	14.29	14.29	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=2996	a I	14.29	Okay
4.6.2	Details of appeals received and orders issued	Fully Met	14.29	14.29	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=2996	n n	14.29	Okay
4.7	Replies to questions asked in the parliament[Section 4(1)	(d)(2)]					
4.7.1	Details of questions asked and replies given	Fully Met	28.57	28.57	PFRDA provides inputs for the Parliamentary questions to DFS.	Fully Met	28.57	Okay
Total			189	189		189	189	
5	Information as may be prescribed							
5.1	Such other information as may be prescribed	-					_	
5.1.1	Name & details of - (a) Current CPIOs & FAAs, (b) Earlier CPIO & FAAs from 1.1.2015	Fully Met	20	20.00	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml? D=2997	n n	20.00	Okay

Sr. No	Details of disclosure	Category I	Marks	Obtained Mark			Auditor Marks	Auditor Remarks/URL
5.1.2	Details of third party audit of voluntary disclosure -(a) Dates of audit carried out, (b) Report of the audit carried out	Fully Met	20	20.00	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=2995	ı	20.00	Okay
5.1.3	Appointment of Nodal Officers not below the rank of Joint Secretary/ Additional HoD - (a) Date of appointment, (b) Name & Designation of the officers	Fully Met	20	20.00	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=2238		20.00	Okay
5.1.4	Consultancy committee of key stake holders for advice on suo-motu disclosure - (a) Dates from which constituted, (b) Name & Designation of the officers		20	20.00	Consultancy committee has been formed from 9 Jan 2024 onwards.	Fully Met	20.00	Okay
5.1.5	Committee of PIOs/FAAs with rich experience in RTI to identify frequently sought information under RTI - (a) Dates from which constituted, (b) Name & Designation of the Officers	Not Applicable	0	0	empty	Not Applicable	0	Okay
Total			80	80		80	80	
6	Information Disclosed on own Initiative							
6.1	Item / information disclosed so that public have	ve minimum re	sort to	use of RT	Act to obtain	information		
6.1.1	Item / information disclosed so that public have minimum resort to use of RTI Act to obtain information	Fully Met	25	25.00	https://www.pf rda.org.in/inde x1.cshtml?lsid =404)	25.00	Okay
6.2	Guidelines for Indian Government Websites (CSM Secretariat Manual of Office Procedures (CSM Personnel, Publ	,	•		• •			
6.2.1	Whether STQC certification obtained and its validity	Not Applicable	0	0	empty	Not Applicable	0	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
6.2.2	Does the website show the certificate on the Website?	Not Applicable	90	0	empty	Not Applicable	0	Okay
Total			25	25		25	25	
Grand	l Total		747	747		747	747	